## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

Date of Hearing: 12 July, 2024

## ST/Misc/85702/2023 ST/86404/2016

**Sodexo Food Solutions India Pvt. Ltd.** 

Appellant

Versus

**Commissioner of Service Tax-VI, Mumbai** 

Respondent

Present for the Appellant : Shri Arun Jain, Advocate

Present for the Respondent: Shri S.B.P. Sinha, Superintendent (AR)

## **CORAM:**

HON'BLE MR. AJAY SHARMA, MEMBER (JUDICIAL) HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

## **ORDER**

As requested by learned counsel appearing on behalf of appellant, the matter is adjourned to 24.10.2024.

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

(AJAY SHARMA) MEMBER (JUDICIAL)